

1	2	3	4	5
14.	Madhya Pradesh	11,556	12,917	13,328
15.	Maharashtra	12,530	11,805	11,289
16.	Manipur	378	516	382
17.	Meghalaya	429	308	199
18.	Mizoram	32	62	34
19.	Nagaland	20	23	30
20.	Odisha	4,279	4,043	3,791
21.	Punjab	2,428	1,994	1,815
22.	Rajasthan	7,273	6,916	6,707
23.	Sikkim	151	72	122
24.	Tamil Nadu	22,932	21,262	20,686
25.	Tripura	339	314	273
26.	Uttarakhand	781	828	681
27.	Uttar Pradesh	11,566	12,028	8,652
28.	West Bengal	4,787	4,904	4,718
29.	Andaman and Nicobar Islands	63	106	95
30.	Chandigarh	89	87	32
31.	Dadra and Nagar Haveli	0	0	0
32.	Daman and Diu	0	0	0
33.	Delhi	986	890	898
34.	Lakshadweep	0	0	0
35.	Puducherry	749	342	706
TOTAL		1,49,732	1,42,694	1,36,786

#### Four laning of Hazipur-Jandaha-Musrigharari NH-103

†1556. SHRI RAM NATH THAKUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government proposes to convert 59 km. long Hazipur to Musrigharari is a Jandaha NH 103 into four lane; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) Preparation of Detail Project Report (DPR) for Four lane of the stretch between Hazipur and Musrigharari

† Original notice of the question was received in Hindi.

of NH 103 is included in Annual Plan 2015-16. However, Four laning/Two laning with paved shoulder of the stretch depends upon the traffic and outcome of the DPR.

**Release of funds to Chhattisgarh under PMGSY**

†1557. DR. BHUSHAN LAL JANGDE: Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether it is a fact that the delay in execution of works under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in Chhattisgarh is due to release of funds by the Central Government; and

(b) whether the immediate requirement of one thousand crore rupees could be provided to the State to achieve the target fixed under PMGSY?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) and (b) The Ministry of Rural Development has sanctioned project proposals of 6,825 nos. of road works, covering a length of 29,565 km, amounting to ₹ 8,483 crore under PMGSY, to the State of Chhattisgarh since inception of the Scheme. Against these sanctions, the Ministry has already released ₹ 6,251 crore to the State. The indicative Annual Allocation to the State of Chhattisgarh for the year 2015-16 is ₹ 362 crore. An amount of ₹ 266 crore has already been released during current Financial Year to the State. The indicative Annual Allocation of Chhattisgarh for the year 2015-16 is subject to upward revision based on the expenditure trend shown by the State and the availability of programme fund.

**Survey on poverty in rural areas**

1558. SHRIBHUPINDER SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether poverty has decreased in rural areas, particularly in backward and tribal areas of the country;

(b) if so, the details thereof and reasons therefor;

(c) whether any survey has been conducted recently in this regard;

(d) if so, the findings thereof, State-wise; and

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† Original notice of the question was received in Hindi.